

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE AT  
CHENNAI

Original Application No.51 of 2024 (SZ)

In The Matter Of:

Tribunal on its own motion SUO MOTU  
based on the News Item in Dinamalar  
Newspaper, Chennai Edition dt:05.02.2024,  
"Beaches becoming garbage islands pose  
a threat to ecosystems and livelihoods".

-Vs-

1. Water Resources Department,  
Rep. by its Secretary, Chennai  
& others.

... Respondents

**ACTION TAKEN REPORT FIELD ON BEHALF OF  
GREATER CHENNAI CORPORATION - 3<sup>RD</sup> RESPONDENT**

I, A.Rajkumar, Son of Mr.Asai Thambi, Hindu aged about 41 years, the District Revenue Officer/Zonal Officer, Zone - IV, Greater Chennai Corporation, having office at No.266, Thiruvotriyur High Road, Chennai-600 021, do hereby solemnly affirm and sincerely state as follows:-

1. I am the District Revenue Officer/Zonal Officer, Zone - IV, Greater Chennai Corporation, and as such I am well acquainted with the facts of the case through available records. I am filing this action taken report on behalf of Greater Chennai Corporation.

  
ZONAL OFFICER - IV  
Greater Chennai Corporation  
ZONE - IV

2. I respectfully submit that the status report dated 29.08.2024 filed on behalf of Greater Chennai Corporation may be read as part and parcel of this action taken report.
3. I respectfully submit that when the above case came up for hearing on 06.08.2025 this Hon'ble Tribunal has passed an order as follows:-
- “...1. The reports filed by the Greater Chennai Corporation, Fisheries Department and Chennai Fishing Harbour Management are taken on record.**
- 2. Though the report states that the collected garbage has been cleared, neither the action taken report nor the supporting photographs have yet been filed by any of the authorities.**
- 3. Therefore, the GCC is directed to file the action taken report along with photographs, as directed by this Tribunal.**
- 4. Post the matter on 28.10.2025.....”**
4. I respectfully submit that in order to avoid dumping of garbage in the beach area around the Kasimedu Fish Market, the Greater Chennai Corporation has fenced with barbed wire for the length of 1200m in the road side margin adjacent to the beach area. Further, the Greater Chennai Corporation has also cleaned the beach surface near the Kasimedu Fish Market and conducting mass cleaning activities twice a month in order keep the beach surface free from any litters.

  
ZONAL OFFICER - IV  
Greater Chennai Corporation  
ZONE - IV

5. I respectfully submit that the Kasimedu Fish Market is the major fish market within the limits of Chennai Fishing Harbour Management Committee. The committee outsourced manpower for cleaning activity in and around the fishing market area. The collected wastes are dumped in the Compactor bins which is placed by Greater Chennai Corporation. These wastes are being disposed twice in a week as per the accumulation of the garbages.
6. I respectfully submit that since the Kasimedu Fish Market is comes under the Chennai Port Trust Authority, the Greater Chennai Corporation does not have jurisdiction to construct boom barriers in the coastal area. Further, the Chennai Port Trust Authority have to take initiative steps to prevent the littering of the dock area.

Hence it is prayed that this Hon'ble Tribunal may be pleased to accept the action taken report and pass suitable orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice.

  
COUNSEL FOR 3<sup>RD</sup> RESPONDENT

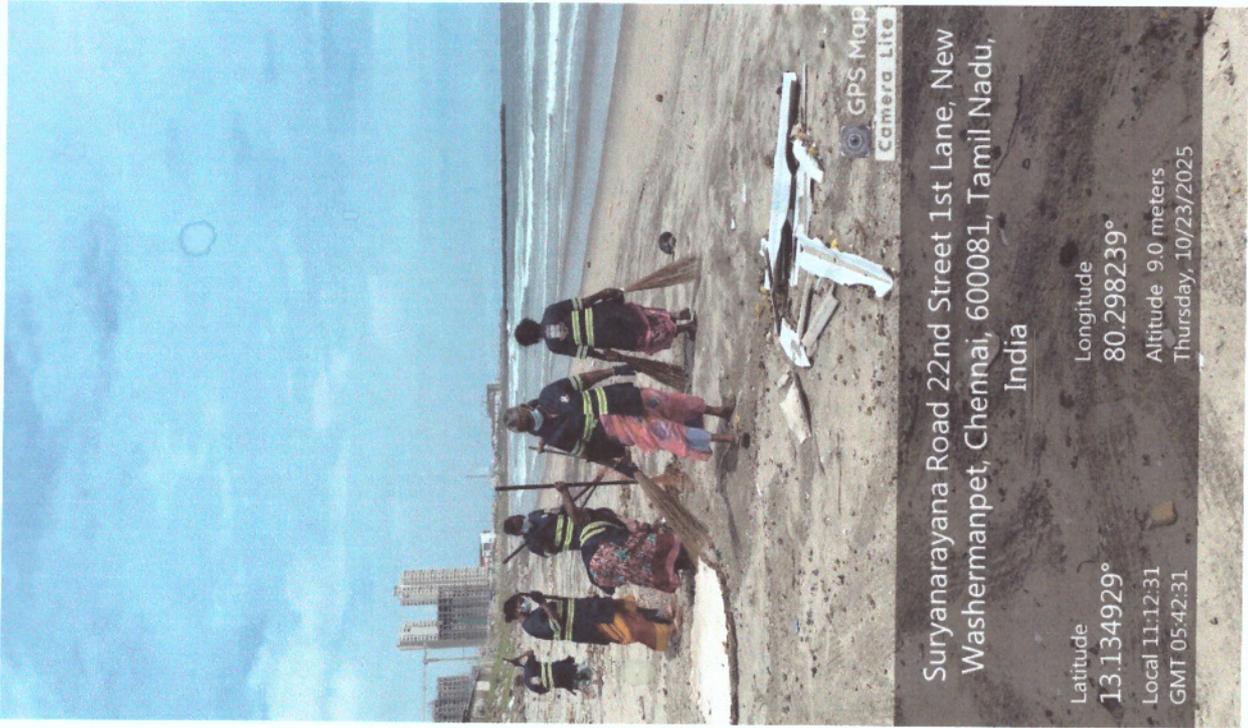
Solemnly affirmed at Chennai ( )  
On this the 29<sup>th</sup> day of August 2024 ( )  
And signed his name in my presence ( )

  
ZONAL OFFICER - IV  
Greater Chennai Corporation  
ZONE - IV

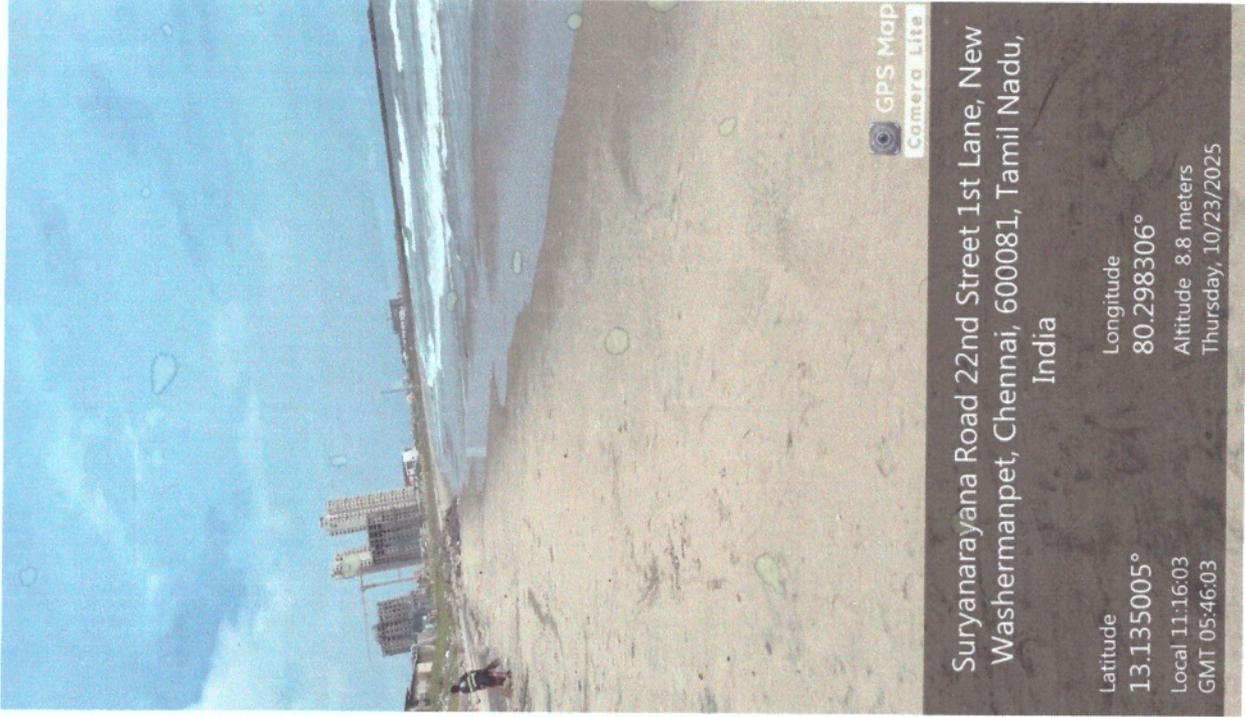
Before Me

  
Advocate : Chennai ENO-340/96

(4)

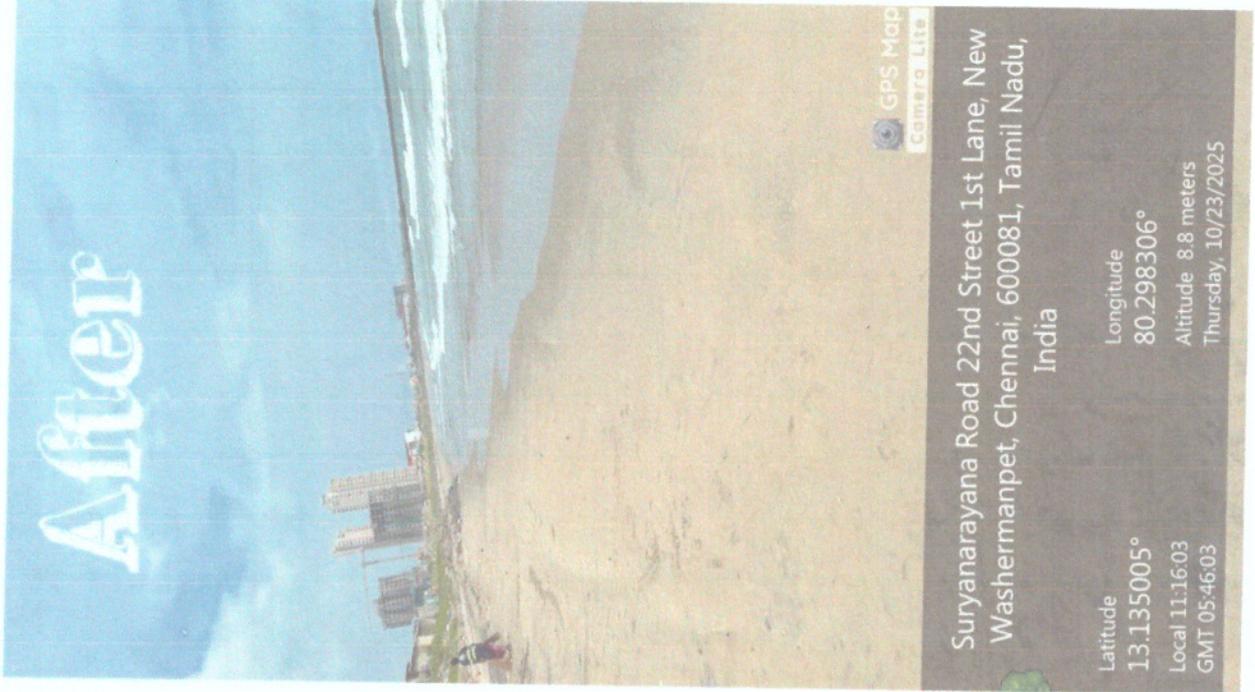


**BEFORE**

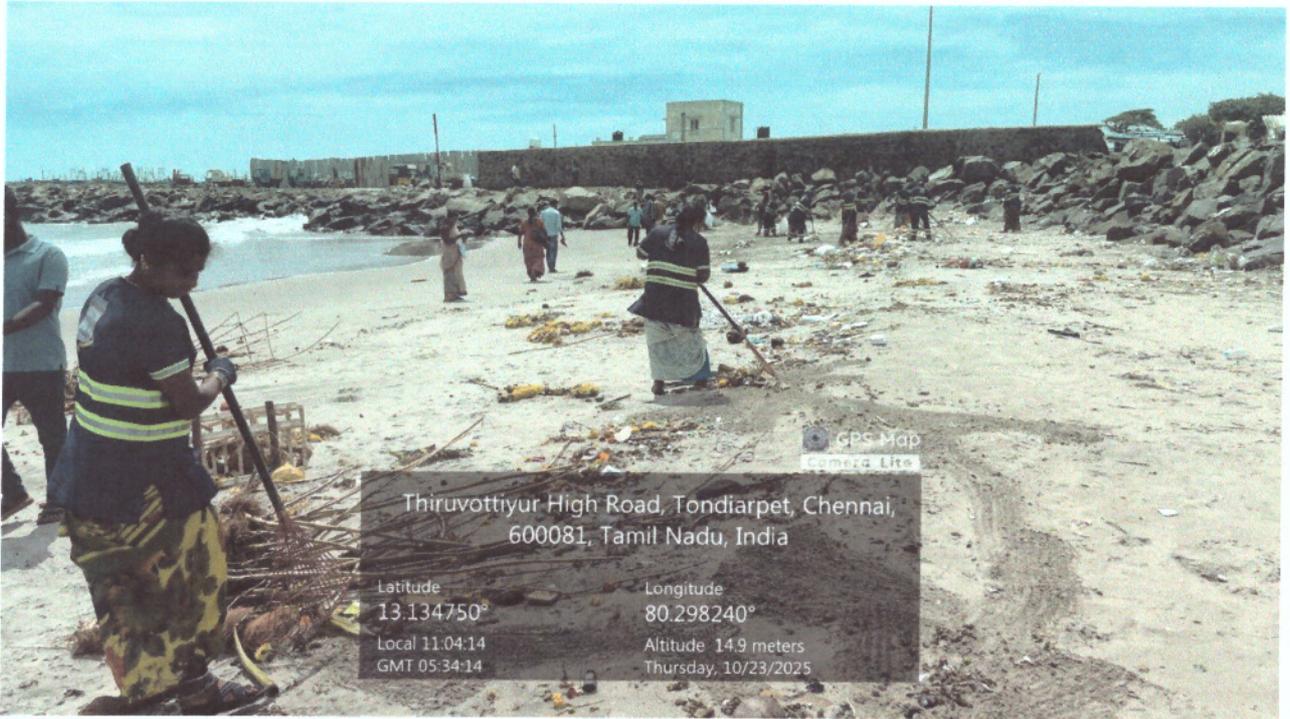


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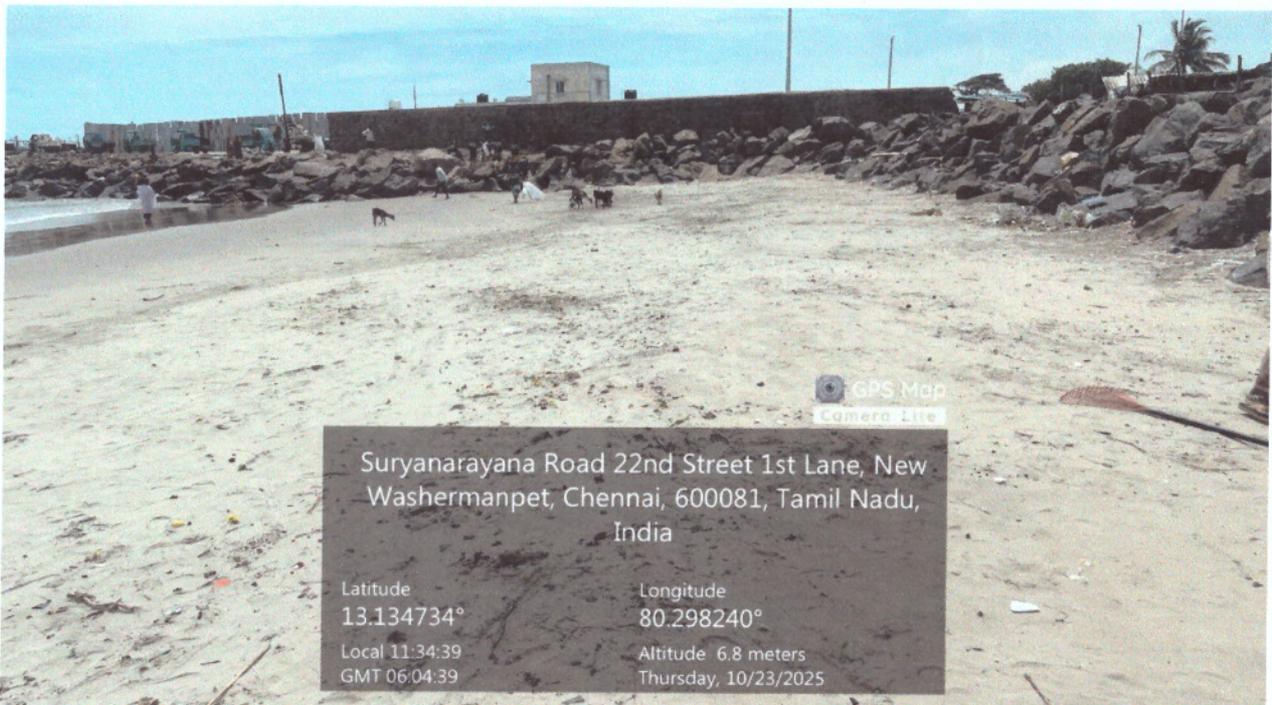
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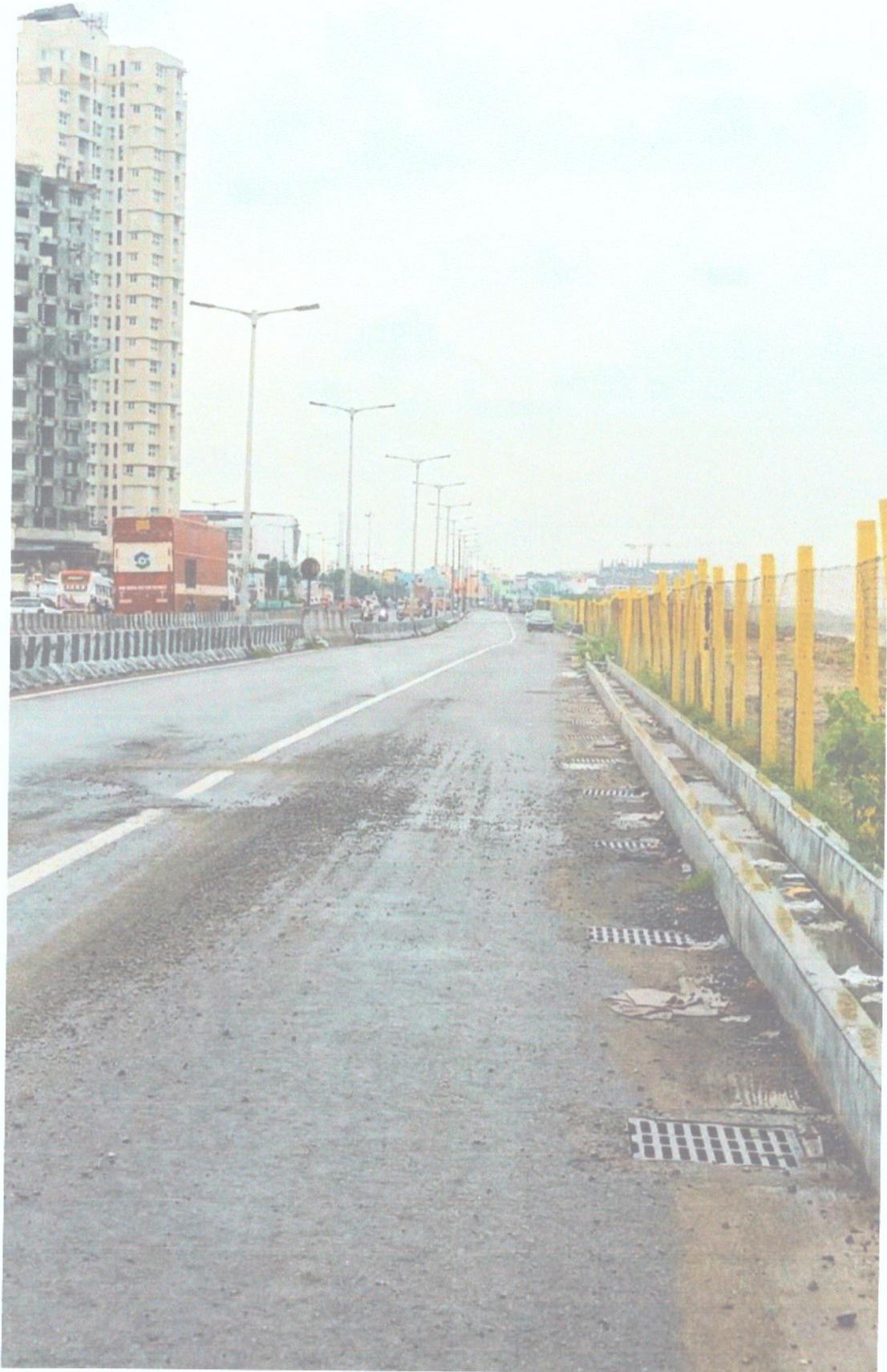


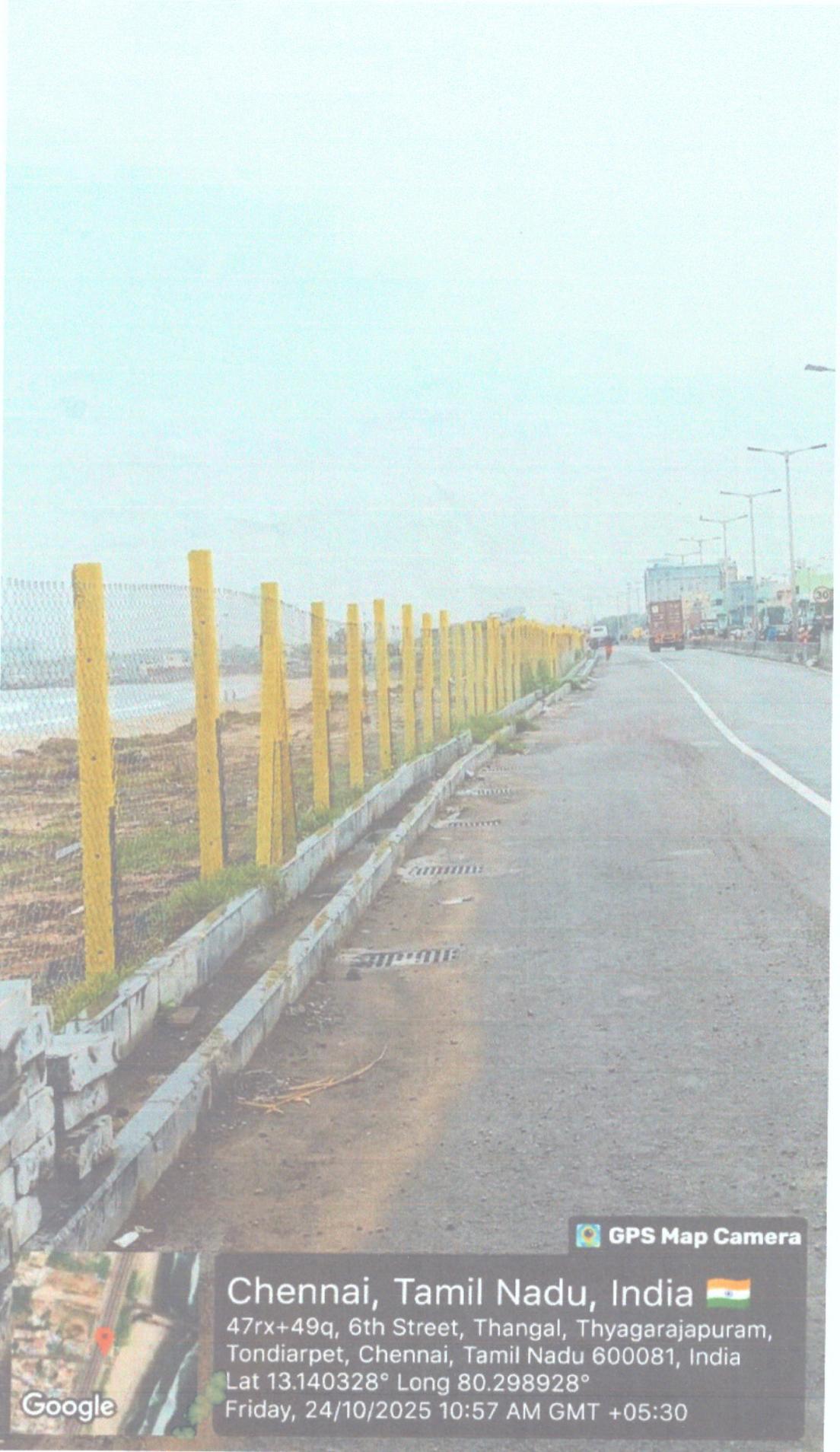
**BEFORE**



**AFTER**

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 GPS Map Camera

Chennai, Tamil Nadu, India 

47rx+49q, 6th Street, Thangal, Thyagarajapuram,  
Tondiarpet, Chennai, Tamil Nadu 600081, India

Lat 13.140328° Long 80.298928°

Friday, 24/10/2025 10:57 AM GMT +05:30

 Google

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GPS Map Camera

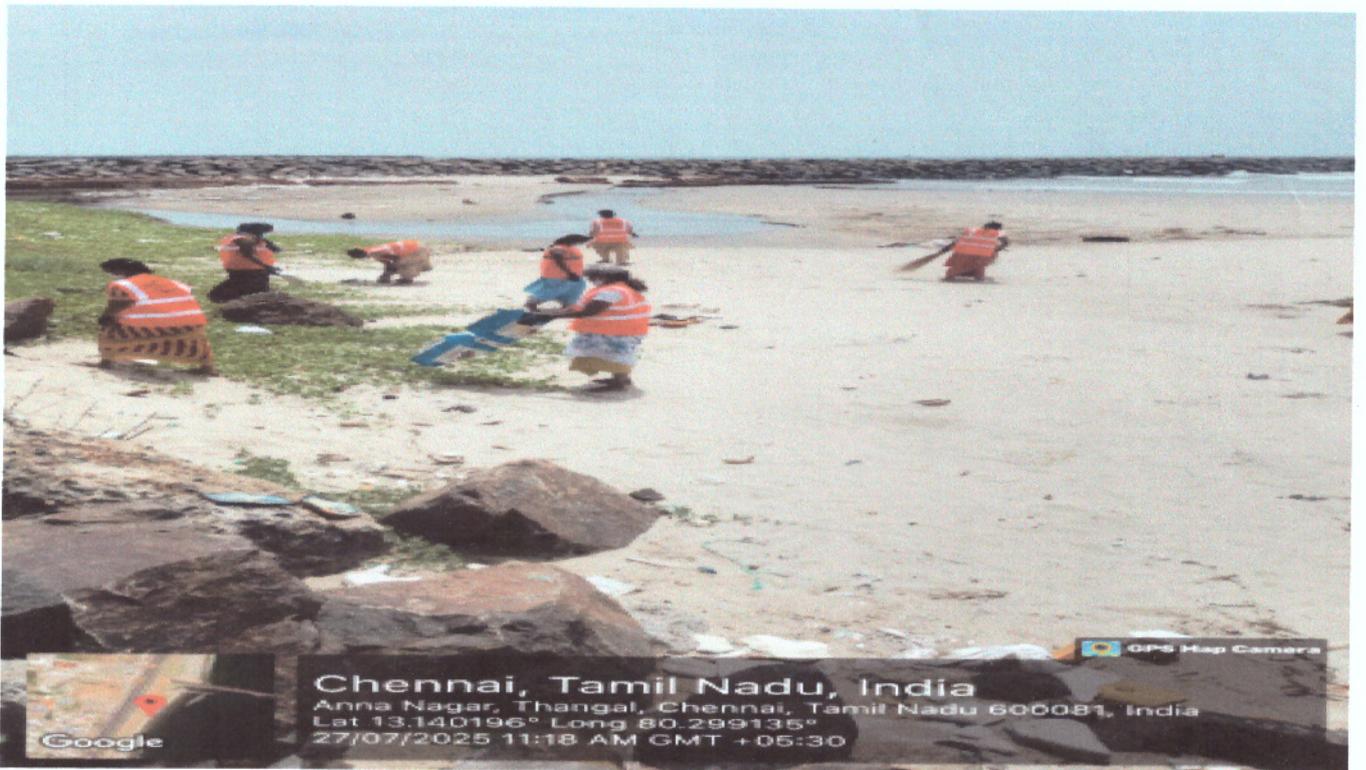
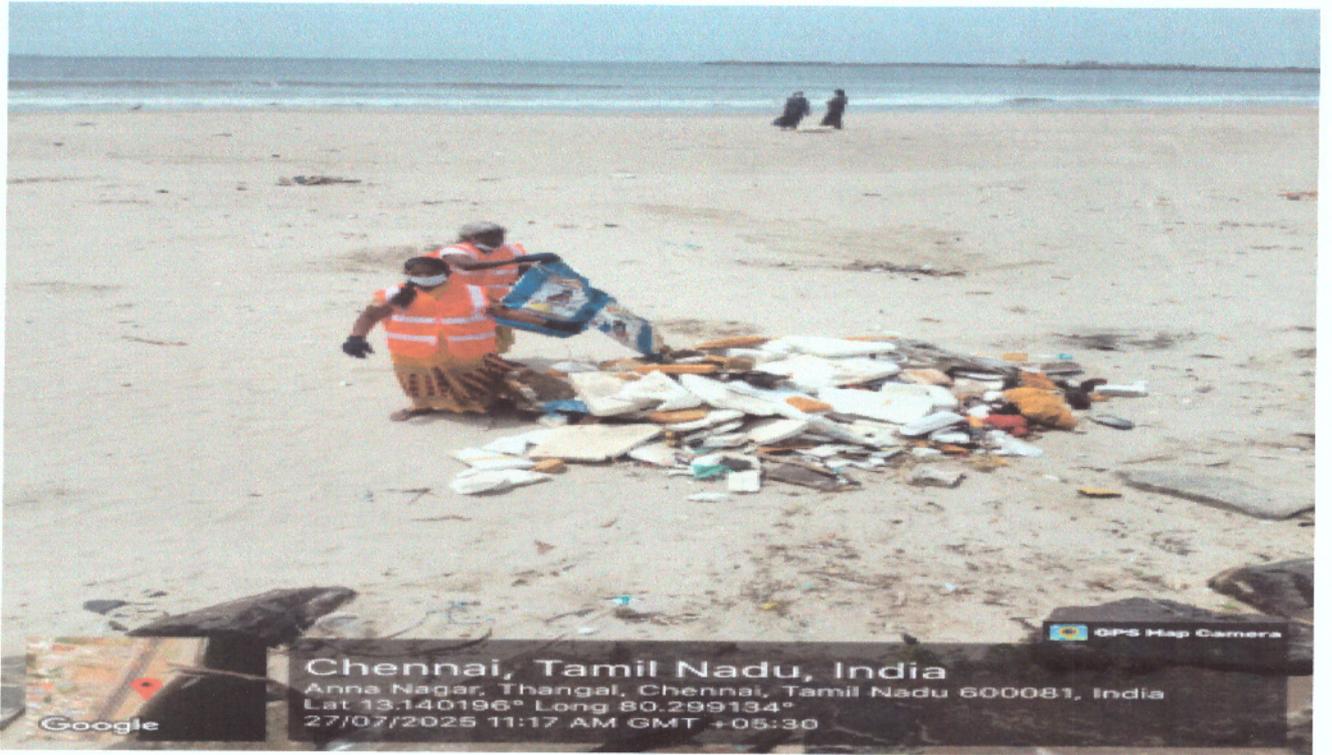


Chennai, Tamil Nadu, India   
47vx+7v4, N Terminus Rd, Thangal, Srinivasa Nagar,  
Tiruchanankuppam, Chennai, Tamil Nadu 600019, India  
Lat 13.142602° Long 80.299622°  
Friday, 24/10/2025 10:54 AM GMT +05:30

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BEFORE THE NATIONAL GREEN  
TRIBUNAL SOUTHERN ZONE AT CHENNAI

Original Application No.51 of 2024 (SZ)

**ACTION TAKEN REPORT FIELD**  
**ON BEHALF OF**  
**GREATER CHENNAI CORPORATION**

Mr.N.R.RAMESH KANNA  
COUNSEL FOR CHENNAI CORPORATION